

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH ALLAHABAD.**

Dated : This the 7<sup>th</sup> day of May 2019

**Original Application No. 330/00881 of 2016**

**Hon'ble Ms. Ajanta Dayalan, Member – A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member – J**

P.K. Kashyap

. . .Applicant

By Adv : Shri Tej Bahadur Rai

**V E R S U S**

Union of India and others

. . .Respondents

By Adv: Shri A.K. Pandey

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member – A**

List revised. None for the parties.

2. Even on earlier dates i.e. 24.07.2018, 29.10.2018 and 18.12.2018 none was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

**(Rakesh Sagar Jain)**  
Member (J)

**(Ajanta Dayalan)**  
Member (A)

/pc/